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C.A.No. 6769 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.IB(Judgment) COURT No. 6 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6769/1999@@
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M/s. K.R. Steel Union Ltd. Appellant (s)@@
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VERSUS

Commnr. of Customs Kandla (Gujarat) Respondent (s)
(Heard by Hon'ble Bharucha, Santosh Hegde & Sabharwal, JJ.)

Date : 30/03/2001: This appeal was called on for pronouncement of
judgment today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Appellant (s) Mr. C.N. Sree Kumar,Adv.

For Respondent (s) Mr. B. Krishna Prasad,Adv.

The Court made the following
J U D G M E N T

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....J..
.SP2

Hon'ble Mr. Justice N. Santosh Hegde
pronounced the judgment of the Court allowing the appeal
with no costs.

.SP1

(Neelam Kawatra) (S. Krishnan)
Court Master Court Master

The signed judgment is placed on the file which is
not reportable.